

BENCH-I

for order

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd. | | |
| Under Section | 9 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Concast Steel & Power

1. Arjun Singh Adv
2. Rishi Bora Adv
3. Subhodaya Bora Adv

4. Arpa
5. Naveen Banerjee
6. Poulami Choudhury

Concast Steel & Power

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Advocate for
the Petitioner

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Aringli

Aringli

1. KANISHK KHETAN
ADV

PETITIONER

Kanishk Khetan

7/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)